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Gouri Shaw Vrs. UOI

O.A. No. 599 of 2013

Order dated: 04.09.2013

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

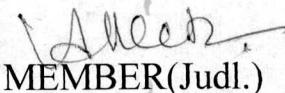
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Mr. A. Swain, Ld. Counsel for the applicant, files a memo to withdraw the O.A.

Mr. T. Rath, Ld. Standing Counsel appearing for Respondent-Railways, is present.

In view of the memo filed by the Ld. Counsel for the applicant, this O.A. is disposed of being withdrawn.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

RK